

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 140 of 2014**

**Dated : 16<sup>th</sup> July, 2015**

**In the matter of:**

**Gujarat Urja Vikas Nigam Ltd. & Ors.**

**.... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission**

**....Respondent(s)**

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : None

**ORDER**

Bench did not assemble today.

Matter is posted for further hearing on **07<sup>th</sup> August, 2015.**

**Court Master**

sh